

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016 AND**  
**APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016**

**Dated: 5<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016**

**In the matter of:**

**Indraprashta Power Generation Co. Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

**APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016**

**In the matter of:**

**Pragati Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra  
Mr. Ashutosh K. Srivastav for R-2 to R-4/  
**BRPL, BYPL & TPDDL**

**ORDER**

As these matters were not reached, post these matters for hearing on **13.12.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*vt/vg*

**(Justice N. K. Patil)**  
**Judicial Member**